

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No.1789
TO BE ANSWERED ON 22.12.2022

Clearance for hydel projects in Kerala

1789 SHRI ELAMARAM KAREEM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government is aware that the hydropower projects in the State of Kerala have been stalled for years due to non-availability of environmental clearances;
- (b) whether Government propose to give concessions currently given to Railways and National Highways to the lands held by the Electricity Board before 1980 for establishing hydel power projects; and
- (c) the reasons why such a delay is happening for the environmental clearance of hydel projects?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c) The hydro-power projects are considered for grant of Environmental Clearances i.e. Environmental Clearance (EC) and Forest Clearance (FC), as per the provisions of the Environment Impact Assessment (EIA) Notification, 2006, as amended and Forest (Conservation) Act, 1980 and rules framed thereunder; which prescribes timelines for completing the consideration process and taking decision on grant of EC and FC respectively to such projects. No proposal for grant of EC/FC to the hydro-power project in the State of Kerala is pending with the Ministry. No such proposal is under consideration of the Ministry.
